

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 02-11-2022**

<b>Sl no.</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	WP(C)/28768/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	WP(C)/28761/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	WP(C)/28772/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	WP(C)/28773/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	WP(C)/28775/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	WP(C)/28769/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	WP(C)/26569/202 2	ACHYUTANANDA PATTANAİK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	WP(C)/26653/202 2	KAPILA CHARAN NAYAK	OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

9	WP(C)/29015/202 2	K.C.MAJHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	WP(C)/26654/202 2	S.SATAPATHY	OTHERS. NEAT COPY OF PAGE 7,11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	WP(C)/26650/202 2	S.SATAPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	WP(C)/26647/202 2	S.SATAPATHY	OTHERS. NEAT COPY OF PAGE 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	WP(C)/26626/202 2	PITAMBAR PANDA	OTHERS. NEAT COPY OF PAGE 11 TO 12,15 TO 18,26 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	WP(C)/26665/202 2	SUDEEP KUMAR SARANGI	OTHERS. NEAT COPY OF PAGE 9 TO 12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	WP(C)/26674/202 2	SAROJANANDA MISHRA 1	OTHERS. NEAT COPY OF PAGE 18,21,29 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING

			ADVOCATES NOT INDICATED
16	WP(C)/28926/202 2	PRATIK DASH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	WP(C)/28922/202 2	PRATIK DASH	OTHERS. PAGE 11 & 12 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	WP(C)/28925/202 2	PRATIK DASH	OTHERS. PAGE 10,12 & 13 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	WP(C)/27380/202 2	SRINIVAS MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	WP(C)/28920/202 2	PRATIK DASH	OTHERS. PAGE 13 & 14 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	WP(C)/28993/202 2	SUSANTA KUMAR MISHRA	OTHERS. PAGE 12 NOT LEGIBLE

22	WP(C)/27995/202 2		6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	WP(C)/29014/202 2	K.C.MAJHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
24	WP(C)/26219/202 2	SASWAT KUMAR ACHARYA	OTHERS. COMPLETE ADDRESS OF OP 1 & 2 NOT FURNISHED IN C.T OTHERS. UNDERLINE MADE IN PAGE 15 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	CRLMC/3105/202 2	CHIRANJAYA MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	WP(C)/13104/202 2	SRINIBASH SATAPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	WP(C)/28663/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
28	WP(C)/28654/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
29	WP(C)/28669/202	SATYANARAYAN	OTHERS. PUT UP FOR S.R AFTER

	2	MISHRA	FILING 2ND COPY OF WRIT PETITION
30	WP(C)/28668/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
31	WP(C)/28651/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
32	WP(C)/28652/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
33	WP(C)/28655/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
34	WP(C)/28658/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
35	WP(C)/28656/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
36	WP(C)/28508/202 2	PRATIK DASH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	WP(C)/28992/202 2	ASHOK KUMAR ROUT	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE

			PETITION/APPEAL/APPLICATION
38	WP(C)/28613/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 19 TO 21 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	WP(C)/28615/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 13,14,18,19,20 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	WP(C)/28665/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
41	WP(C)/29089/202 2	MOHENDRA KUMAR MOHAPATRO	OTHERS. NEAT COPY OF PG. 21 TO 24 TO BE FILED.
42	WP(C)/28797/202 2	PRAFULLA KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	WP(C)/28667/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
44	WP(C)/28649/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT

			PETITION
45	WP(C)/28660/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
46	WP(C)/28650/202 2	SATYANARAYAN MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
47	WP(C)/26433/202 2	DIPTI REKHA NANDA	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	WP(C)/26490/202 2	D.N.MISRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
49	WP(C)/26485/202 2	D.N.MISRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
50	WP(C)/26487/202 2	D.N.MISRA	OTHERS. PAGE 3 & 12 NOT SIGNED BY THE ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING

			ADVOCATES NOT INDICATED
51	WP(C)/26443/202 2	KAJAL SAHOO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	CMP/1052/2022	SOURAV TIBREWAL	19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	WP(C)/28781/202 2	BINAYA KUMAR MOHANTY	OTHERS. NEAT COPY OF PAGE 22 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
54	WP(C)/28787/202 2	DEBASIS PANIGRAHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	WP(C)/28789/202 2	M.A.ALI	1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
56	WP(C)/28793/202 2	SURJYA NARAYAN SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	WP(C)/28799/202 2	DEBASIS PANIGRAHI	6. RECEIPT SHOWING SERV.COPY TO



			AG/CG/IT/CT/ETC.NOT FILED.
58	LAA/68/2019	A.K.BOSE,ASST.SOLICIT OR GENERAL OF INDIA,OHC	OTHERS. OP NO. 1 IN LOWER COURT IN LAA NOT MADE PARTY OTHERS. REQUISITES NOT FILED OTHERS. S.R ON LIMITATION WILL BE MADE AFTER PAYMENT OF DEFICIT C.FEE OF RS 14222.25 1. COURT FEE IS DEFICIENT.
59	LAA/71/2019	A.K.BOSE,ASST.SOLICIT OR GENERAL OF INDIA,OHC	OTHERS. REQUISITES NOT FILED OTHERS. S.R ON LIMITATION WILL BE MADE AFTER PAYMENT OF DEFICIT C.FEE OF RS 6572.25 1. COURT FEE IS DEFICIENT.
60	LAA/75/2019	BISWABHUSANA BISWAL	OTHERS. REQUISITES NOT FILED OTHERS. S.R ON LIMITATION WILL BE MADE AFTER PAYMENT OF DEFICIT C.FEE OF RS 7922.25 1. COURT FEE IS DEFICIENT. 8. CAUSE TITLE NOT IN ORDER.
61	CRLREV/507/202 2	JNYANANANDA PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	WP(C)/28818/202 2	ANIL KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATI ON MARGIN NOT PROPER/LINE SPACING NOT PROPER

63	WP(C)/28820/202 2	ANIL KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATI ON MARGIN NOT PROPER/LINE SPACING NOT PROPER
64	WP(C)/28735/202 2	EKTA AGARWAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	WP(C)/28754/202 2	TRILOCHAN PANIGRAHI	OTHERS. NEAT COPY OF PAGE 14,16 TO BE FILED OTHERS. STATE OF ORISSA NOT FURNISHED IN C.T 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	WP(C)/28770/202 2	ALOK KUMAR MOHAPATRA	OTHERS. NEAT COPY OF PAGE 22 TO 24 & 27 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	WP(C)/28731/202 2	SUBHRANSU BHUSAN MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
68	WP(C)/28749/202	DEBENDRA KUMAR	OTHERS. NEAT COPY OF PAGE

	2	SAHOO 1	17,19 TO 23 & 36 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	CRLMC/3192/202 2	J.N. PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	LAA/87/2019	MR.RAMESH AGRAWAL, M/S JATESWAR NAYAK(CGC)	OTHERS. REQUISITES NOT FILED OTHERS. CORRECT VALUATION OF APPEAL AND COURT FEE PAYABLE ON IT NOT FURNISHED 1. COURT FEE IS DEFICIENT. 3. AUTHENTICATION FEE IS DEFICIENT.
71	CRLMC/3119/202 2	PRAVASH CHANDRA JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
72	WP(C)/28780/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	WP(C)/28783/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	WP(C)/28785/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	WP(C)/28786/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
76	WP(C)/28788/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	WP(C)/28581/202 2	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
78	WP(C)/28347/202 2	NIRANJAN LENKA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	WP(C)/28349/202 2	NIRANJAN LENKA	OTHERS. PAGE 36 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	WP(C)/28778/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	WP(C)/28777/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	WP(C)/28762/202 2	BIBHUTI BHUSAN SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	WP(C)/28351/202 2	KANANBALA ROY CHOUDHURY	6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
84	WP(C)/26030/202 2	MALAYA KUMAR MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	WP(C)/26094/202 2	AGASTI KANUNGO	OTHERS. PAGE 18,ANNX 5 & PAGE 45 & 46 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	WP(C)/28627/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	WP(C)/28622/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	WP(C)/28600/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	WP(C)/28593/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	WP(C)/28598/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	WP(C)/28599/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	WP(C)/28597/202 2	KRISHNA CHANDRA SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

93	WP(C)/26037/202 2	RUDRA PRASAD KAR	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
94	WP(C)/26005/202 2	RAMDAS ACHARY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	WP(C)/28677/202 2	MRUGANKA MAULI PATNAIK	OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
96	WP(C)/28680/202 2	MRUNGANKA MAULI PATNAIK	OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. NUMBER OF LETTER MENTIONED IN ANN 1 AT PAGE 4 OF WP SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	WA/1410/2022	S.S.RAO	OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED OTHERS. CODE NOT INDICATED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED

98	WP(C)/28626/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. LEGIBLE COPY OF PAGE 13,18,19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	WP(C)/28621/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 14,18 & 19 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	WP(C)/28618/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 13,18,19 & 20 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	WP(C)/28630/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 18 & 19 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

10 2	WP(C)/28589/202 2	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
10 3	WP(C)/28670/202 2	G.C.MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10 4	WP(C)/28674/202 2	MRUGANKA MAULI PATNAIK	OTHERS. LEGIBLE COPY OF PAGE 22 TO BE FILED OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. NUMBER OF LETTER MENTIONED IN ANN 1 AT PAGE 4 OF WP SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10 5	WP(C)/28678/202 2	MRUGANKA MAULI PATNAIK	OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. ANN X ARE NOT ATTESTED AS TRUE COPIES OTHERS. NUMBER OF LETTER MENTIONED IN ANN 1 AT PAGE 4 OF WP SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
10 6	WP(C)/28620/202 2	SANJIB MOHANTY	OTHERS. OHC BAMW FEE OF RS 50 /- NOT PAID



			OTHERS. LEGIBLE COPY OF PAGE 18 & 19 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10 7	WP(C)/28610/202 2	SANJIB MOHANTY	OTHERS. OHC BAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 13,14,15,19 & 20 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10 8	WP(C)/28592/202 2	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
10 9	WP(C)/28587/202 2	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

11 0	WP(C)/28585/202 2	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
11 1	WP(C)/28583/202 2	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
11 2	WP(C)/28633/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. LEGIBLE COPY OF PAGE 18 & 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 3	WP(C)/28624/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 18 & 19 TO BE FILED OTHERS. DATE MENTIONED IN ANNX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

11 4	WP(C)/28628/202 2	SANJIB MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNEX 7 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. LEGIBLE COPY OF PAGE 18 & 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 5	WP(C)/28821/202 2	LAXMI PRASAD DWIVEDY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 6	WP(C)/28713/202 2	PRABIR KUMAR RAY	OTHERS. NEAT COPY OF PAGE 24 TO 26,32,34,35,49,68 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 7	WP(C)/28741/202 2	NIRANJAN LENKA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 8	WP(C)/26006/202 2	SOUMYA DEV RAY	OTHERS. PAGE 19 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 9	WP(C)/26003/202 2	RAMDAS ACHARY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 0	WP(C)/26004/202 2	NIRMAL RANJAN ROUTRAY	OTHERS. ANNEX 8 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	WP(C)/28695/202	PRAMODA KUMAR	OTHERS. REPRESENTATION DTD

1	2	MISHRA	20.7.2022 IS NOT MARKED AS ANN 2 IN PRAYER PORTION OF WP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 2	CRLMC/3268/202 2	RAMESH KUMAR SAHU	OTHERS. COPY OF ANN 3 NOT FILED
12 3	WP(C)/28675/202 2	MRUGANKA MAULI PATNAIK	OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. NUMBER OF ORDER MENTIONED IN INDEX AT PAGE 4 OF WP SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
12 4	WP(C)/28672/202 2	MRUGANKA MAULI PATNAIK	OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. NUMBER OF ORDER MENTIONED IN ANN 1 AT PAGE 4 OF WP SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 5	WP(C)/28676/202 2	MRUGANKA MAULI PATNAIK	OTHERS. ANN X ARE NOT ATTESTED AS TRUE COPIES OTHERS. DATE MENTIONED IN ANN 1 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. NUMBER OF ORDER MENTIONED IN ANN 1 AT PAGE 4 OF WP SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
12 6	MACA/548/2022	SOMNATH ROY	OTHERS. NAME OF ONE COUNSEL IN CAPITAL LETTERS NOT FURNISHED IN V.NAMA OTHERS. CODE NOT CORRECTLY INDICATED OTHERS. IN BEING AGGRIEVED ,THE DATE OF JUDGEMENT NOT CORRECTLY FURNISHED OTHERS. FULL NAME OF FILING COUNSEL IN CAPITAL LETTER ALONG WITH ENROLMENT NO. NOT FURNISHED IN THE LAST PAGE OF APPEAL MEMO 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
12 7	MACA/540/2022	DHIRENDRA KUMAR MOHAPATRA	OTHERS. AGE OF APPELANTS NOT CORRECTLY FURNISHED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A 1157/22 OTHERS. CODE NOT CORRECTLY INDICATED OTHERS. MARGIN NOT PROPER OTHERS. DATE NOT FURNISHED IN CERTIFICATE
12 8	MACA/551/2022	KARUNAKAR NAYAK	OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A 1183/22 OTHERS. MARGIN NOT PROPER OTHERS. ANN 1 NOT MARKED IN INDEX OTHERS. DATE NOT FURNISHED IN CERTIFICATE & PRAYER OTHERS. INCORRECT TRIAL COURT CASE NO. FURNISHED IN PAGE 8 & PRAYER OF THE

			APPEAL MEMO
12 9	WP(C)/29082/202 2	SUBASH CH PANI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13 0	WP(C)/29083/202 2	SUBASH CH PANI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13 1	WP(C)/28006/202 2	SUBHRANSU BHUSAN MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13 2	WP(C)/29233/202 2	SATYA RANJAN PATI	OTHERS. PAGE 58 & 59 ARE NOT LEGIBLE
13 3	WP(C)/28930/202 2	S.RATH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13 4	WP(C)/28534/202 2	BISWABIHARI MOHANTY	OTHERS. PAGE 25 NOT LEGIBLE
13 5	WP(C)/28538/202 2	BISWABIHARI MOHANTY	OTHERS. PAGE 25 NOT LEGIBLE
13 6	WP(C)/28536/202 2	BISWABIHARI MOHANTY	OTHERS. PAGE 25 NOT LEGIBLE
13 7	WP(C)/28533/202 2	BISWABIHARI MOHANTY	OTHERS. PAGE 25 NOT LEGIBLE
13 8	WP(C)/28689/202 2	AMITAV DAS	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
13 9	WP(C)/26126/202 2	RABINDRANATH PRUSTY	OTHERS. NEAT COPY OF PAGE 47 TO 51 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
14 0	WP(C)/28733/202 2	ASHOK KUMAR PANIGRAHI	OTHERS. PAGE 12 & 13 NOT LEGIBLE
14 1	WP(C)/26124/202 2	PRAKASH KUMAR MOHANTY	5. SECOND COPY OF PETITION NOT FILED.
14 2	WP(C)/28697/202 2	RABINDRANATH PRUSTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14 3	WP(C)/26148/202 2	KAJAL SAHOO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14 4	MACA/530/2022	KAPILA CHARAN NAYAK	OTHERS. STAMP OF RS 50 /- TOWARDS AWS NOT PAID OTHERS. NEAT COPY OF INDEX TO BE FILED OTHERS. MARGIN NOT PROPER OTHERS. FULL NAME OF FILING ADVOCATE IN CAPITAL LETTERS ALONG WITH ENROLMENT NUMBER NOT FURNISHED IN THE LAST PAGE OF APPEAL MEMO OTHERS. INCOMPLETE VERNACULAR CERTIFICATE FURNISHED WITHOUT DATE 1. COURT FEE IS DEFICIENT.
14 5	WP(C)/29163/202 2	AMIYA KUMAR CHHATOI	OTHERS. LEGIBLE COPY OF PAGE 31 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14 6	WA/1409/2022	BASUDEV BARIK	OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED

			OTHERS. UNDERTAKING OF TRANSLATED COPY OF ORIYA ANNEXURES NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14 7	WA/1412/2022	RAJDEEP PRADHAN	OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER
14 8	WA/1414/2022	HIMANSHU SEKHAR MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14 9	WP(C)/28983/202 2	AUROBINDA SAHOO	OTHERS. RS 50 /- FOR HCBWA SCHEME NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15 0	WA/1394/2022	PRABHU PADARABINDA PARIDA	24. LIMITATION NOT IN TIME / EXPIRED.
15 1	WA/1392/2022	DR.PURUSOTTAM CHULI	1. COURT FEE IS DEFICIENT.
15 2	WA/1389/2022	MANOJ KUMAR MOHANTY (2)	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15 3	WP(C)/28007/202 2	SUBHRANSU BHUSAN MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15 4	WP(C)/29254/202 2	SIDHARTHA MISHRA	OTHERS. PAGE 1 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO



			AG/CG/IT/CT/ETC.NOT FILED.
15 5	RVWPET/214/20 22	BIPRA MOHAN BISWAL	OTHERS. PLACE IT AFTER CORRECT PLACEMENT OF PAGES 2 & 3 & CORRECT PAGEMARKING
15 6	WP(C)/28483/202 2	MANAS KUMAR CHAND	OTHERS. LEGIBLE COPY OF PAGE 17,18,21 & 22 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15 7	WP(C)/29016/202 2	CHANDRA SEKHAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15 8	WP(C)/29013/202 2	CHANDRA SEKHAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15 9	WP(C)/29019/202 2	CHANDRA SEKHAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16 0	WP(C)/29023/202 2	CHANDRA SEKHAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16 1	WP(C)/29021/202 2	CHANDRA SEKHAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16 2	WP(C)/29017/202 2	CHANDRA SEKHAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

16 3	WA/1401/2022	DAYANANDA MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16 4	WA/1417/2022	DR. JITENDRA KUMAR LENKA	OTHERS. THE APPEAL MAY NOT LIE TO THE HONOURABLE COURT AS PER THE IMPUGNED ORDER PASSED BY THE DIVISION BENCH
16 5	CRLMC/3292/202 2	SUNIL KUMAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
16 6	WP(C)/26110/202 2	PIYUSH KUMAR MISHRA	OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16 7	WP(C)/26103/202 2	PRONOY MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16 8	CRLMP/2263/202 2	SURYAKANTA DASH	OTHERS. IN AFFIDAVIT THE DEPONENT IN PARA 2 WRITTEN TO PUT HIS SIGNATURE IN ODISIA BUT PUTTING HIS SIGNATURE IN ENGLISH 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING

			SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16 9	WP(C)/28969/202 2	BIBHUTI BHUSAN CHOUDHURY	8. CAUSE TITLE NOT IN ORDER. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
17 0	WP(C)/26095/202 2	ADITYA MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17 1	WP(C)/29204/202 2	ASWINI KUMAR KARMI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17 2	CRLMP/2262/202 2	ALOK KUMAR MOHAPATRA	OTHERS. THE DATE FURNISHED IN PARA 3 OF PAGE 3 OF THE PETITION NOT TALLY WITH THE DOCUMENT FILED VIDE ANNEX 1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
17 3	WP(C)/26077/202 2	GYANA RANJAN SETHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

17 4	MACA/529/2022	D.C.SWAIN	OTHERS. NAME OF BOTH THE COUNSEL IN CAPITAL LETTER ALONG WITH ENROLMENT NUMBER AND MOBILE NO. OF ONE COUNSEL NOT FURNISHED OTHERS. AGE OF APPELANTS NOT CORRECTLY FURNISHED OTHERS. XEROX ATTESTED COPY OF IMPUGNED JUDGEMENT NOT PAGEMARKED OTHERS. ASSESSMENT SLIP NOT CORRECTLY FILLED IN OTHERS. SPACE FOR C.FEE IN PAGE NO. 2 LEFT BLANK 1. COURT FEE IS DEFICIENT.
17 5	MACA/531/2022	KAPILA CHARAN NAYAK	OTHERS. FULL NAME OF FILING COUNSEL IN CAPITAL LETTER ALONG WITH ENROLMENT NUMBER NOT FURNISHED IN THE LAST PAGE OF APPEAL MEMO OTHERS. MARGIN NOT PROPER OTHERS. INCOMPLETE VERNACULAR CERTIFICATE FURNISHED WITHOUT DATE OTHERS. STAMP OF RS 50 /- TOWARDS AWS NOT PAID OTHERS. ENROLMENT NO. OF ONE COUNSEL NOT FURNISHED OTHERS. NEAT TYPED COPY OF INDEX TO BE FILED 1. COURT FEE IS DEFICIENT. 24. LIMITATION NOT IN TIME / EXPIRED.
17 6	MACA/561/2022	BIRANCHI NARAYAN RATH	24. LIMITATION NOT IN TIME / EXPIRED.
17 7	WA/1413/2022	S.S. RAO	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED OTHERS. CODE NOT INDICATED OTHERS. ENROLMENT NO. &

			MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED.
17 8	WP(C)/29253/202 2	BIDYALOK MOHAPATRA	OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
17 9	WP(C)/29197/202 2	GOPAL KRISHNA NAYAK	OTHERS. IN PRAYER PORTION IT IS TYPED OUT ANN 6 INSTEAD OF ANN 7 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18 0	WA/1419/2022	SUBIR PALIT(SR. ADV.)	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18 1	WA/1418/2022	SUBIR PALIT (SR.ADV)	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED OTHERS. PAGE 25 NOT LEGIBLE 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
18 2	WA/1404/2022	SATYARANJAN MOHAPATRA	OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED OTHERS. CODE NOT INDICATED OTHERS. UNDERTAKING OF TRANSLATED COPY OF ORIYA ANNEXURES NOT FURNISHED
18 3	TRP(C)/418/2022	BIPIN KUMAR NAYAK	4. AFFIDAVIT/VERIFICATION NOT PROPER.
18 4	CRLMC/3174/202 2	BIJAYA KUMAR BEHERA 1	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18 5	CRLMC/3175/202 2	BIJAYA KUMAR BEHERA 1	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18 6	WP(C)/27675/202 2	RAMA CHANDRA RAY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.